



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029, Phone:23353503,
Fax : 23753923, Website : www.cercind.gov.in



सत्यमेव जयते

Petition No. 262/TL/2023

Dated: 16.8.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

JSW Hydro Energy Limited, 4th Floor, NTH Complex, A-2, Shaheed Jeet Singh Marg, Qutub Institutional Area, New Delhi 110067 has made an application for the grant of a transmission licence for Wangtoo-Jhakri portion of 400 kV Baspa-Jhakri Transmission line under the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 (hereinafter referred to as "Transmission Licence Regulations").

2. The Central Transmission Utility of India Limited vide its letter dated 21.5.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 2.8.2024 in Petition No. 262/TL/2023, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to JSW Hydro Energy Limited before the Commission can be accessed at the <https://www.jsw.in> or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **28.8.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **29.8.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-

(Harpreet Singh Pruthi)

Secretary